[Shrimati Indira Gandhi]

that of war and fh~e suppression of liberty and democracy.

MR. DEPUTY CHAIRMAN: We pass on to the next item.

MOTION RE. ELEVENTH REPORT OF THE COMMISSION FOR LINGUISTIC MINORITIES—Contd.

श्रो निरंजन वर्मा (मध्य प्रदेश): श्रीमन, संविधान के ग्रन्च्छेद 350 (ख) (2) के अन्तर्गत 1 जलाई, 1968 से 30 जन, 1969 तक की 11वीं रिपोर्ट सदन के सामने प्रस्तुत हुई है। उसमें कमिश्नर महोदय ने इस काल में जो कछ भी भाषायी ग्रत्पसंख्यकों के बारे में निवेदन था उसे प्रस्तुत किया है। इस विषय में कुछ तथ्यों की तरफ श्रीमन, ग्रापका ध्यान ग्राकपित करूंगा । पहली बात तो यह है कि वास्तव में इस देश की राष्ट्रभाषा सर्वसम्मति से संविधान के अनुसार यद्यपि हिन्दी घोषित की गई है और हमारा यह खयाल है कि उत्तरोत्तर हिन्दी को हमारा प्रशासन आगे लाने के लिए कोशिश करता रहेगा, किन्त खेद है कि हिन्दी की जितनी उन्नति होनी चाहिए थी उतनी नहीं हुई। जिन प्रांतों में हिन्दी लोग समझते हैं, बोलते हैं, लिखते हैं. उन प्रांतीं में हमारी यह धारणा थी कि इस कमीशन के आधार पर हिन्दी को पढ़ाने के लिए, हिन्दी में शिक्षा देने के लिए और हिन्दी में पुस्तकों तैयार करने के लिए अधिक से अधिक कोशिश की जायगी। लेकिन दुःख है कि वहां पर इस प्रकार की कोई कोशिश नहीं की गई है। वैसे तो श्रीमन, यह तय कि बहत से प्रांतों में हिन्दी के प्रति अश्रद्धा होते हए भी वहां पर हिन्दी का प्रचार दिन-व-दिन बढता चला जा रहा है। यहां तक कि तमिल नाडु प्रांत में जहां पर कि हिन्दी के विषय में लोगों का ऐसा खयाल है कि बहत कठिनाइयां रास्ते में उपस्थित की जा रही हैं, वहां पर भी हिन्दी के विद्यार्थियों की संख्या में उत्तरोत्तर,

हिन्दी बोलने वालों की संख्या में उत्तरोत्तर वृद्धि होती चली जा रही है। लेकिन तब भी सरकार की ग्रोर से वहां पर इस प्रकार का कोई बड़ा कदम नहीं उठाया गया जिस के कारण वहां पर हिन्दी कुछ ग्रधिक विस्तृत रूप से पढ़ाई जाती, जिल्ला का माध्यम वनती ग्रीर वहां पर हिन्दी का ग्रधिक विकास होता।

जहां तक मध्य प्रदेश का सवाल है ग्रंर राजस्थान का सवाल है, इस रिपोर्ट में एक विशेष बात देखने को मिली । कुर्छ दिन पहले हमारे कुछ मिलों ने लोक समा में एक बिल प्रस्तुत किया था ग्रौर उसमें यह मांग की गई थी कि हिन्दी के साथ हिन्दी की जो इसरी बहनें हैं उनको भी हिन्दी के बराबर दर्जा दे दिया जाय और उसके पश्चात कमीशन ने भी इस तरफ थोडा ध्यान दिया। किन्तु हमें खेद हैं कि हिन्दी की श्रन्य जो छोटी-छोटो बहनें हैं, जो स्वयं में कोई बोली नहीं हैं, अपूर्ण हैं, और उनको हिन्दी की उपभाषा मान्न कहा सकता है, उनको उभारने यत्न किया जा रहा है। उदाहरण के लिए माडिया भाषा है और उसी तरह से मध्य प्रदेश में ग्रादिवासियों में हिन्दी की तरफ एक डाइलेक्ट है जिसे भील भाषा कहते हैं, उसे भी ग्रधिक उन्नति के साथ में जनता के सामने लाने का यत्न किया गया जब कि सब लोगों को यह मालम है कि भील भाषा, माडियाभाषा, भीजपुरी शरसैनी भाषा. मागधी भाषा या राजस्थानी भाषा ये कोई स्वतंत्र भाषाएं नहीं ये सब हिन्दी की ही डाइलेक्ट हैं, रूप हैं। इसलिए अगर इनकी उन्नति की बात कही जायगी तो वह हिन्दी के विरोध में ही जायगी, क्योंकि ये कोई भाषाएं नहीं हैं। इस प्रकार संविधान में वर्णित 14 भाषात्रों की जगह यहां पर कम से कम सी, दो सी भाषाएं हो जायंगी। श्रंग्रेजों के जमाने में जब भाषाओं के बारे में सर्वे हम्रा था तो उस सर्वे में एक अंग्रेज लिखक के अनुसार एक ऐसा परिणाम निकला था कि हिन्द्स्तान एक ऐसा विचित्र देश है, जहां पर हर दसवें मील पर भाषा वदलती है। अगर इस सिद्धांत की मान लिया जाय तो हिन्दस्तान में बहुत सी भाषाएं हो सकती हैं और उन भाषाओं के अनरूप संविधान में बहुत सी धाराएं बंडानो पहेंगी। किन्तु हम यह समझते हैं कि इस प्रकार की बहुन का भाषाएं म हो कर इसरे देशों की भाति यहां पर भी एक राष्ट्रभावा रखने का यत्न किया ज.ना चाहिए था। हमें इस बात को भी बतलाते हए बहत द:ख होता है कि यहां पर अभी तक ग्रंग्रेजी भाषा को हिन्दी भाषा की ग्रवेका ऊंचा दर्जी दिया गया है। इसे कोई विशेष वात नहीं समझी जाती । अंग्रेजी शिक्षण द्वारा प्रत्येक व्यक्ति यह चाहता है कि उसका खडका भार-तीय सर्वित की सेवाओं में आ जाय और वह ग्रधिक से ग्रधिक उन्नति कर सके ग्रौर इसलिए वह अपने बच्चों को अंग्रेजी पहाना श्रेयस्कर समझता है और इसलिए वह अंग्रेजी में संभाषण देना श्रेयस्कर समझता है। देश में अंग्रेजी जानने वालों और अंग्रेजी पडने वालों क वह अंग वहन कम है फिर भी उन के लिए विशेष प्रकार की सुविधाएँ दी जा रही है जब कि हिन्दी के लिए, जिसके जानने वालों और पहने बालों का अंश देश में बहुत अधिक है, उनको बहु मुबिधायें नहीं दी जो रही है। और ऐसी भाषायें जिनका कि यव यहां पर कोई विशेष स्थान नहीं रह गया है, उनके लिए लाखों और करोडों रुपया देकर यह यत्न किया जाता है कि ग्रामे चल कर इन भाषाओं के साध्यम से हिन्दी की प्रगति में कोई गतिरोध या कोई रुकावट भ्रा जायगी । मैं न सतापुर्वक यह कहना चाहता हं कि हिन्दी की प्रगति में यदि सरकार या कमीशन किसी प्रकार की बाधा और रुकावट भी डाले ती भी वह एकने वाली नहीं है. न उसकी प्रगति में कोई बाधा ही ग्राने वाली है। केवल कुछ समय की बात है। हिन्दी में सभी मध्य प्रदेश के एक केन्द्रीय कार्यालय के बारे में हम को एक पत्र मिला था। उसमें वताया गया था कि वहां पर कंट्रोलर एंड छ।डिटर

जनरल के कार्यालय में भभी भी अंग्रेजी में परीक्षायें देने के लिए लोगों को बाह्य किया जाता है और अंग्रेजी के जान को आवश्यक जान वहां पर बताया गया है। अगर कोई हिन्दी के माध्यम से वहां की परीक्षा में बैठना चाहता है तो उसके लिए वहां किसी प्रकार सहिल्यत नहीं दी जाती है, इसी प्रकार श्रीमन, ग्राई० ए० एस० की परीक्षाओं में मौखिक जो और दसरे प्रश्नों के उत्तर होते हैं उन में भी हिन्दी का जितना समावेश होना चाहिए था उतना समा-वेश नहीं हुआ। हम हिन्दी की व्याख्या यहां पर इस रूप में नहीं कर रहे कि वह बहुत ग्रधिक व्यक्तियों द्वारा बोली जाने वाली भाषा है. किन्त हम यह चाहते हैं कि जिन प्रान्तों में हिन्दी कम बोली जाती है वहां पर हिन्दी को यह समझ कर कि यह बहां माइनारिटी की भाषा है, वहां उसको उसति करने का ब्रवसर मिलना चाहिए । वैसे भारतवर्ष में हिन्दी के विषय में एक बात सर्वविदित है कि उत्तर भारत में चारे भाषा ग्रीर उसकी, लिपि कोई इसरी क्यों न हो. लेकिन हिन्दी ही सर्वाधिक समझी जाती है। अभी परसीं श्रीमती इन्दिरा गांधी हमारी प्रधान मंत्री जी गजरात गयी और वहां पर सावरमती योजना का जो जिलाखंड स्थापित किया. तींव के बाधार का जो पत्यर डाला गया, उसने ऊपर हिन्दी स्रीर नीचे गज-राती भाषा लिखी हुई थी। तो उत्तर भारत में हिन्दी के प्रति किसी की दर्भावना नहीं है, यहां तक कि उर्द वोलने बाले जो ब्यक्ति हैं, वे जानते हैं कि उर्द और हिन्दी में कोई अंतर नहीं है। ग्रंतर केवल है तो उसकी लिखावट में हैं ग्रीर हम हिन्दी जानने वाले यह जानते हैं कि हिन्दी की अपेक्षा उर्द वालों ने उसे अधिक स्थान दिलाया दक्षिण में, वहां उद्दें बोलने वाले ही हिन्दी को पहुंचा सके हैं। लेकिन लिपि का जो प्रथन है उस में हम समझते हैं कि कोई बाहरी लिपि नहीं होनी चाहिए, इसी देश की लिपि होनी चाहिए और इसलिए अगर तेलग, तमिल, कन्नड ग्रीर मलयालम की लिपि को भी अवनाना चाहेंगे तो भी उसमें कोई ब्रायसि की वात नहीं है। बनिभवत इस के कि हम किसी

[श्री तिरंक्षत वर्मा]

बाहरी लिपि को ग्रहण करें हमें अपने देश की भाषाचों की लिपि को ग्रहण करने में बापित नहीं होनी चाहिए। इस दिष्ट से हमारा ऐसा खयाल है कि उत्तर भारत की अपेक्षा दक्षिण भारत में इस दिशा में जितना ग्रधिक प्रयास किया जाना चाहिए था उतना प्रयाम नहीं किया गया। इस संबंध में में एक निवेदन और कर द कि हमारा शिक्षा मंत्रालय भी इस बारे में बहुत ग्रधिक उदासीन है। दक्षिण भारत के लोगों को, जहां पर कि हिन्दी एक अल्पसंध्यक लोगों की भाषा समझी जाती है, वहां पर ग्रमी तक हिन्दी में पुस्तकों, कारून भीर विज्ञान की पस्तके उन लोगों को उत्तरक रही है.तो है। द्यभाक्छ दिन पहले केल में जब हम गोधे सी वहां है बहत से जिलाहों ने ब्रोट बहत से विद्यार्थियों ने इस बात की मांग की थी कि वहां हिन्दी की पुस्तकों पहुंचाई जायं और हिन्दी के माध्यम से वह चाहते हैं कि बहत कुछ ज्ञान प्राप्त करें किन्त बहा पर इस प्रकार का कोई संयोजन नहीं हुआ जिसके कारण उनको हिन्दी में णिक्षा प्राप्त करने का ग्रवसर मिलता और इस प्रकार बहु उस लाभ को उठाने के ग्रंबसर से बंचित रह गये।

श्रीमन, अहां तक महाराष्ट्र का प्रश्न है. महारा ट में लगभग, कुछ जिलों को छोड़ कर, सब जगह हिन्दी बोली जाती है श्रीर सब जगह हिन्दी समझी जाती है। बम्बई सरीखे बहे नगर में आपस में हिन्दी में ही बार्तालाप होता है। लेकिन बहा पर भी हमारा जिल्ला नंत्रालय हिन्दी की पस्तकें उपलब्ध कराने में एक प्रकार से कासिर रहा है। हैदराबाद में, आंध्र, प्रदेश में, जब कि वहां पर निजाम का राज था, तब वहां पर उसमानिया यनिवसिटी में अपनी देशी भाषा के माध्यम से शिक्षा होती थी. ग्रलिफ से लेकर के एम० एस० सी० की डिग्री तक की सारी की सारी जितनी पुस्तके थीं, कानन की जितनी पुस्तकें थीं, विज्ञान की जितनी पुस्तकें थीं, उन पुस्तकों का माध्यम हिन्दी भाषा या उद् भाषा बा, उद्दें और हिन्दी में कोई अन्तर न

हं!ने के कारण से हम उसे हिन्दी भी कह सकते है: लेकिन जब वह माध्यम धीरे-धीरे यदलता जा रहा है भीर यह दलील दी जा रही है कि सब जगह हमको अभी इस प्रकार के टेकनीशियंस या परतके उत्तरध नहीं हो। सकी है और हम **ग्रनवाद** करते चले जा रहे हैं, लेकित इन 20 वर्षों में अनवादक इतने नहीं मिल पाने कि विभिन्त देशों की भाषाओं की सारी पस्तकों का अनवाद हम हिन्दी में कर सकें। इपेलिये हम रमझते हैं कि इस दिया में बहुत धीरे हैं ग्रीर बहुत कछ ग्रधिक कार्य करने जी सम्भावन होनी च हिरे।

इसी विषय में श्रीमन, में निवंदन करूगा कि दक्षिण प्रान्तों के प्रदेशों में हिन्दी, का बलामेज को चलाने वाले जो शिक्षक हैं। उनके बेतन-मान को भी सधारने की ग्रा-वश्यकत है, बल्कि चाहिये यह कि जो हिन्दी के शिक्षक हैं। उनका बैतन-मान बहां पर जितने तमिल के और तेलग की क्लासेज के टीचसं है उनकी अपेक्षा अधिक होना चाहिये, और उनको बहां हिन्दी की अधिक से अधिक उन्नति के लिये समान श्रवसर देना चाहिये, किन्त यह न हो कर के कहीं-कही पर ऐसा है कि उनको बेतन-मान कम मिलता है। मैं मंत्रणा प का ध्यान इस और भी आकषित करता ह और मैं समझता ह कि इस विषय में मंत्रालय अधिक से अधिक ध्यान देगा।

श्री ह्यातस्त ग्रन्सारः जिल्ही चयरमेन माहब, मैं पहले तो यह बता द कि उद के बारे में कुछ थोड़ा सा धोखा है उसे साफ कर दनैं। यह तो आपको मालम है कि बंगला देश की लड़ाई उर्द से शरू हुई है। मिस्टर जिल्ला ने जब यह कहा था कि पाकिस्तान की एक ही जवान उर्द होगी, उस व त से यह लड़ाई गरू हुई और अब यह है कि बंगला देश उर्द को मानने के लिये तैयार नहीं है। पंजाब जो है बह कह रहा है कि हम पंजाबी लेंगे सिन्ध में सिन्धी है ग्रीर पख्तनिस्तान में पख्तनी लेंगबेज चल रही है । पाकिस्तान में मही मायनों में अब कहीं उर्द नहीं है । मैं बहुत खण हं उसके ऊपर क्योंकि पाकिस्तान की

जगह पर नहीं आ पायी है।

की जवान उर्द थी ही नहीं, यह तो कुछ मिस्टर जिन्ना ने और उनके दोस्तों ने कहा था और कुछ और दोस्त हमारे हिन्दुस्तान में हैं, जिन्होंने बहत जोर दिया था कि उर्द जो है वह पाकिस्तान की भाषा है, तो मुझे यकीन है कि ग्राज उनके दिल का यह इर निकल गया होगा। पाकिस्तान की भाषा उर्द विलक्त नहीं है, वहां उसकी कोई जगह नहीं है और न वहां रहेगी । उसका ग्रामर है हिन्दुस्तान का, उसके बेसिक वड़ सं जो हैं वह हिन्दस्तानी हैं यहां बनो है, यहां पनपी है, यहां तरक्की की है यहां रही है भ्रौर यहां रहेगी, उसे कोई निकाल नहीं सकता हिन्दुस्तान से । जितने बड़े राइटर पैदा हुये वह इसी जमीन से पैदा हो हैं, उत्तर प्रदेश से पैदा हो हैं, दिल्ली से पैदा हये हैं और शायद आपको यकीन न आये वं पाल से पैदा हुये हैं, गुजरात से पैदा हुये हैं, डकन से पैदा हुये हैं ग्रीर राजस्थान से पैदा हुये हैं । उर्द हिन्द्स्तान की जबान है, यहां रही है श्रीर यहां रहेगी । लेकिन बहत अफसो । की बात है कि इसको लोग समझते हैं कि उर्द नाम है जिल्ला का मालुम नहीं कैसे ? किसी ने मझे बताया नहीं । क्यों डरते हैं आख़िर उर्द से ? मैं उर्द बोल रहा हं कीन साह वहीं जो समझ नहीं पाऐंगे। में समझता हुं, उर्दू के मुख़ालिफ होते तो उर्द को नहीं समझते । मैं एक छोटा-मोटा वर्कर हं, पोलिटिकल वर्कर हिन्दुस्तान की तमाम जगहों में जाकर तक़रीरें कर चका है। वड़ी जबान बोली जो ग्रापके सामने बोल रहा हं श्रीर वहां में समझा गया । मैं कैसे समझं कि उर्द नहीं समझी जात है। ग्रीर यही बात नहीं है, हमारे बहुत बड़े लीडर जवाहरलाल जी इसी जवान में बोलते रहे हैं ग्रीर हर जगह समझे गए। तो ग्राखिर इस वात से डर क्या. खटका क्या है ? अब तो पाकिस्तान ने भी निकाल दिया, बंला देश ने साफ निकान दिया। मुझे बहुत खुशी है निकाल दिया । उर्द इन देश की जवान है ग्रीर कोई वजह नहीं है बंगला देश में जाने के लिए जैसे बंगला देश वाला यही कहता

है कि 7 परसेन्ट वहां हैं जो उर्दू बोलते हैं, वह 7 परपेन्ट वह हैं जो यहां से गए थे। ठीक है, वहां 7 परसेन्ट बोलते हैं, लेकिन उर्द हिन्दुस्तान की जवान हैं, हर जगह उसको बोलने बाले मौजूद हैं, वह यहां रहेगी, तरक्की करेगी। मुखालिफत बहुत हुई है, लड़ाई बहुत लड़ी गई, लेकिन ग्राज तक उर्दू ग्रुपनी

फिल्मी जवान में क्या होता है ? आपने सुना होगा, गजलें होती हैं उर्द की । गजलें नहीं हों तो चलती नहीं हैं फिल्में। ग्रगर फिल्मों की जवान बदल दी जाए तो नहीं चलती हैं। हर 10 साल के बाद कोशिश की जाती है, जवान बदल दीजाए, लेकिन वही चलती है, उर्द ही चलती है। इसलिए मैं चाहता हुं, प्यार कीजिए उससे, मोहब्बत कीजिए, ग्रपनाइए, ग्रापकी ग्रपनी चीज है वह जैसे कि गं। ग्रापकी है जैसे कि जमना ग्रापको है, ताजमहल है, ग्रजन्ता है, एलीरा है। उर्दू ने वडे-वड़े थिन्कस पदा किए, वडे-बडे राइटमं पैदा किए उसने तो ग्रीर तो और हिन्दस्तान को आजादी दिलाई। में कहता हं उसे अपनाइए, उसे ठकराइए नहीं । मैं ग्रप्तमोस के साथ कहंगा किसी स्टेट ने अभी तक उसे लाफली रिकमनाइज नहीं किया। क्यों सब कहते हैं हमारी जवान है रहनी चाहिए और अच्छी जवान है, मगर कहते हैं ल से हम रिकग इंज नहीं करते। इल्लिजिटिमेट क्यों समझ लिया गया, यह बात मेरी समझ में नहीं आती।

में पैदा हुआ हूं लखनऊ में, बैसे खानदान में पैदा हुआ हूं, जिसमें सारी दोस्ती की जिदगी हिन्दुओं के साथ बीती, किश्चन्स के साथ बीती, सारे ताल्लुकात उन्हीं के साथ रहे ग्रौर हर एक से मैं इसी जबान में बोलता रहा हूं, बातें करता रहा हूं। काश्मीर में यही जबान है, सरकारी जवान उर्दू है। वैसे ही हिमाचल प्रदेश में लिक लेंगुएच उर्दू है। तो क्या इहुत बुरी बात हो जाएगी कि उत्तर प्रदेश में श्री हयातपला अनसारी

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इसे रिकगनाइज कर लिया जाए, लाफुली ? कुछ किया जरूर जा रहा है लेकिन मैं उससे पतमईन नहीं हं। वहत सी बातें होते। रही हैं, बहुत सी मोहब्बत दिखायी जाती रही हैं लेकिन क्या किया जाए, कुछ नहीं हुआ। जहां थे वहीं रह गए । ग्रापको मालुम नहीं प्या कि जवान क्या करती है—कहां चोट पहुंचाती है ? मैं बताऊ, लोग कहते हैं मां से प्यारा शब्द कोई नहीं है। मरते वक्त मां याद आती है लेकिन अंग्रेज को मदर याद आता है। तो क्या मां ग्रीर मदर में कोई फर्क नहीं है ? एक जबान में है मां, एक जवान में है मदर । मरते वक्त यही याद आता है, इस तरह की चीज हो, इतनी गहरी चीज हो उसका गला काटा जाए- यह कोई छोटी बात नहीं हैं। मैइसपर बहस नहीं करूं। अगर न इस उम्मीद में हूं कि मुखालिफत करूं लेकिन एक अपील कर रहा हूं जो उर्द की मुखालिफत करते हैं उनसे । जरा दिल पर हाथ लगा कर देखो. चोट लगती है या नहीं ?

एक दफा मैंने लिखा था कि लप्ज एक ही होता है लेकिन दिलों में बहत गहरी जगह होती है। यह मदर और मां की मिसाल मैंने दी । मदर की जगह इंगलिस्तान में हो सकती है, हिन्द्स्तान में नहीं हो सकती है। वह बच्चाभी जो बच्चामां कहता है अपने तरीके पर कहता है, वह भी मां ही प्कारेगा. मदर नहीं पुकारेगा। लेकिन इंगलिस्तान में मदर पुकारा जाएगा । इतना गहरा असोसिएशन होता है, इतनी गहरी मोह^दवत होती है। तो क्यों इतम कर रहे हैं इतनी बड़ी दौलत को ? यहीं पनपी है, यहीं तरक्की की है। आपको मालुम नहीं है क्या कितनी वड़ी चीज दी है इसने ! एलोरा, ग्रजन्ता, ताजमहल बहुत बड़ी चीजें हैं तो मैं यकीन दिलाता हं कि उर्द भी बहत बडी बीज है। वह जमाना दूर नहीं जब हि दुस्तान फक करेगा कि उर्द भी इतनी बड़ी जवान है जिस रें इतने बड़े राइटने, इतने बड़े पोइट हए हैं वे लोग फन्न करेंदे जो उर्दू पर एतराज कर रहे

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है। मैं इस वक्त कमीशन की रिनोर्ट का तजिकरा नहीं करूंगा क्योंकि मझे उम्मीद है उत्तर प्रदेश से, शायद वहां कुछ हो जाय। मैं सिफ यह चाहुंगा कि वाकई कुछ हो जाय, उम्मीदें खत्म न हो जायं बल्कि बड़े श्रीर तरक्की करें । उर्द ग्रकादमी की वातें नैं सुनता हं। इसने पहने एक उर्द् बोर्ड बनाथा. उत्तर प्रदेश में जो दमरी गवर्नमेंट न बनाया था, वह वया हुआ, कहां गया यह यताना म्शकित है। यह जीरो था, जीरो से चला और जीरो । र खत्म हो गण। । मझे डाहै कि उर्ह श्रक⊨दमीखत्मत हो जाय । यहमेर श्रपील है, ऐसे मक्स की अपील है जिस्में सारा वचपन गुजारा है के मी लड़ाई के लिए, ग्राजादी की लड़ाई के लिए ग्रीर उर्द जवान में गुजारा है, उर्द जर्निलस्ट रहा है, उर्द में लिखता रहा है कि हिन्दस्तान को आजादी मिलनी चाहिये, मस्लिम लीग से लड़ाई है, किटिश गवनंमेंट से लड़ा है, कम्बनलिस्टस से लड़ा है। उसकी ग्रावाज में इतना असर होना चाहिये कि लोग सुन लें ग्रीर समझ लें। यह मैं उन लोगों से अपील कर रहा हूं जो उर्द के मुख। लिफ हैं कि उक्तर प्रदेश में जड़ है उर्द की, दिल्ली में दूसरी जड़ है उर्द की और हैदराबाद में तीसरी जड़ है उर् की, यहां उर्द् पनपे ग्रीर तरक्की करे, उसे खत्म मत कीजिए, ग्रपनी जड मत काटिए, ग्रापको नहीं मालूम कितनी बड़ी वह तहजीब है। मझे याद है उर्द की कमेटी में जवाहरलाल जी भी थे शायद वह प्रितःइड कर रहे थे. मैंने कहाथा, मुझे वह शेर याद आता है, सारी वैदान्तिक फिलोसोफी है--

> "न था कुछ तो खुदा था, कुछ न होता तो ख दा होता।

डुकोया मुझको होने ने, न होता मैं हो क्या होता ॥"

इसमें एक गन्दा लक्ज है "खुदा" को फारसी का है। इसके लिए बया बँदान्तिक फिलोसोफी को खत्म करोगे। मैं ग्रापको उर्द के 5 हजार 10 हजार भेर बता सकता है जिनमें एक लक्ज

पारसी का, बाहर का था गया है---त्म मेरे पास आते हो गेया जब कोई दसरा महीं होता" । क्या लपज 'गोया' के लिये पा भर धरम होगा, वर्धाद होगा यह कीन सी लाजिक है जो हमारे हिन्दस्तान में चल रही है। हमने हमेगा सबक पढ़ा है रशदारी का । बडे-- के फिलोसीमार पैदा हए हैं, थिकसे पैदा हुए हैं । अगर एक लक्ज ताजमहल पर गलत लिख दिया गया तो क्या पुरा ताजमहल काट देंगे, अगर एलीरा पर एक लक्ष्य आ गया तो एलीरा को खत्म कर देंगे, एक लपज अजन्ता पर या गया तो अजन्ता को विमाड देंगे ? अजन्ता में चाइनीज तस्बीरें हैं मैंने अपनी आंखों से देखी हैं, फारेन एलीमेंट भीजद हैं। कीन सी चीज फारेन नहीं है ? हम पालियामेंट में बैंडे हैं, क्या यह फारेन नहीं है, यह लाउड-स्पीकर फारेन नहीं है, कौन सी चीज फारेन नहीं है ? ग्रगर ऐसा है तो सब फारेन चीजें खत्म कर वीजिए, रेल खत्म कीजिए, टेलीफोन खत्म की जए तार खत्म की जए हवाई जहाज खत्म की जिए, टेंक खत्म की निए में मान लुगा लेकिन यह बहत तकलीफदेह चात है कि "गोया" का लक्ज, था गया या "खवा" का लपज ह्या गया तो शेर खत्म। में जो लड़ाई लड़ रहा हं वह एटीटयड़ को लेकर है कि उर्द यहां बाहर मे या गई।

एक बात और कहंगा स्किप्ट के बारे में। उदं स्त्रिप्ट कहां से बाई है ? वहीं से बाई है जहां से रेल बाई है। उर्द में 9 लपन ऐसे हैं जो कहीं धरबी फारसी में नहीं है "क ख ग घ ट ठ ड ह" भीर जो उर्द में हैं। उर्द के 9 लपजो ने अपनी आवाज खो दी है ऐन को कोई ऐन नहीं बोलता खाली को कोई खाली नहीं कहता। अरबी के 9 लक्जों की उर्दे में आकर विलक्ल श्राबाज खाम हो गई है और 9 ऐसे हैं जो ह्या गए हैं। लिखावट ऐसी है उर्द की कि लिख कर भेजों तो न फारसी वाला पढ़ सके न घरवी वाला पढ़ सके विलकुल उसको हिन्द्स्तानिया लिया गया है। इसके बाद भी फारेन है?

"मेरी लाश लहद में न रही अमीर बाकी। उन्हें मरने का ही खब तक न एतबार होता।

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SHRI G. A. APPAN (Tamil Nadu): Mr. Deputy Chairman, Sir, we are now discussing Che report on the Lirw guist^c Minorities. It is a known fac^ that people say that Hindi is a natio nal language of India rightly or wrong ly. I am not here to question it. This is not the time for me to argue abou this. For everybody, be he in thi country or in any other country, hi own mother tongue is the best for him on the earth. But, India being a. multilingual country. I really orry to note that we have too many languages in the country which claim superiority of one over the other. No doubt, it cannot be questioned that for everybody his mother tongue rich or poor is valued the most by him. Every State has an irrevocable right to develop that language in that region or in any other region according to one's owTi capability, need, desire, wortfh, merit and what not.

tf we take the case of any language in India which deserves to be a national language, I would ask you which should be the national language of this country. I think every one will agree with me that Tamil deserves the first place as the richest 'one and as Uhe oldest language of our country-Which is the oldest language oi this country? It .is Tamil undoubtedly. But Tamil and other languages have been hind whereas Hindi is trying ta claim undue superiority over others. Let if claim, but let it not have a discriminatory preference and superiority over the other languages unduly for long.

In certain States people either for the sake of employment or for tfne sake of going and living with friends, relatives and others have taken ta the language of that place. In Tamil Nadu we have people speaking a number of languages not only of India but from other countries also. We give them freedom. "We encourage them by giving them instruction in their mother tongue, provide schools for

people, for Malayalam people, for Hindi people, for Gujarati people and whom not. But in certain States this facility does not exist for people speaking languages other than their own.

Mr. Deputy Chairman, in our country very national integration, often we speak about linguistic 'minorities and linguistic superioty. Therefore the weaker sections groups should have at least some the smaler protection. That is why the erstwhile Chairman of the Linguistic Minorities Commission, Shrimati Margatham Chandra-sekhar, has been doing a very good work. What I say, Mr. Deputy Chan-man, is this let not one language be discriminated against the other and given patronage and undue favourtism. Every language of the country should be given not only support; but equal encouragement should be given to Why should any language be supported and encouraged at the cost of other and that of the national exchequer and national I feel that the Government, the revenue? Parliament and the country should impress upon certain people of India who are a little too jealous of their own language not to be too greedy and not to be aggressive, and not to exploit the people of other languages. I feel that if democracy is to he worth the name in this country, every language should have a good place throughout India in every State. That is why I would request you all that we should have a resolution passed here supporting the recommendations of the Linguistic Minorities Commission.

I would make another request also. You know, Mr. Deputy Chairman, it was a very great -mystery for me how Hindi began to claim the present place. I have been askingwhy! I have even given written questions to the Secretary and to tihe Chairman-on what date Hindi language was taken for granted or passed to be the national language. Nobody was able to give me the correct information so far. I also asked what, were the number of

yes and nos when Hindi was declared to be the national language in the Constituent Assembly and in the Parliament. Nobody was able to give me an answer. I would request the hon. Minister in charge and the Parliamentary affairs Minister to enlighten this House on these vital issues, i.e. on what date and with what majority of pros and cons, Hindi was declared to be the national language as also the page of the report where it could be found.

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Now, there are 14 or 15 national languages, but some other languages are also claiming a place among them. There are so many languages at the State level. Let everybody try to develop his own language and let there be one language at the national level but not Hindi. In the past the Central Government was being run only with one language; perhaps it was Eng,lish. People say it is a foreign language. But you know, to the people of the other languages, Hindi is also a foreign language. I once asked some of my friends from Bengal, some friends from Maharashtra and some friends from Mysore also to read a letter addressed to me in Hindi. I thought most people staying in the North will be able to read and write Hindi. With this false notion. I asked a Bengali friend to read the letter. He said, "I do not know." Then I asked another friend from Mysore to read it. He also said

SHRI F. H. MOHSIN: Sir. here we are not very much concerned with the controversy between Hindi and English. We are concerned with the Report of htp Commission for Linguistic Minorities.

SHRI G. A. APPAN: That is what I am now speaking on. You know, what we want is that the country, the Parliament and the Government should provide some scheme whereby in every place the linguistic minorities will have the safest protection and they will have all safeguards and encouragement. That is what I

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I. But in certain places it is not there. I only urge upon the Government not to encourage any pariculur language or give undue predome-nace for any language like Hindi dis-riminating one against the other languages, but to give sufficient encouragement to languages sp'oken by smaller number of people. With these words, I support the recommendations contained in the Linguistic Minorities Commission Report.

SHRI CHITTA BASU (West Bengal): Sir, I take this opportunity to draw the attention of the hon Minister to the problem of linguistic minority in this great country of curs. J like todraw the attention of the government and this House to the language spoken by the Nepalese in our country. Nepalese is a language which is spoken by about more than a million people in this country not only in West Bengal, but in several other States also

SHRI GOLAP BARBORA (Assam): Why not Manipuri too?

SHRI CHITTA BASU: I am pleading my own case. You can plead the case of Manipuri.

There were 14 national languages which had found place in the VIII Schedule of our Constitution. But subsequently Sindhi was also included as the 15th national language of our country. Sir, I like to draw the attention of the House to the minority report given by Dr. Suniti Kumar Chatterjee, the most noted linguist of our country. He made a very important remark in the course of his dissenting note to the Official Languages Commission report wherein he said that other Indian languages ought to be added to the VIII Schedule. Rightly the Government of India amended the Constitution of our country to inculde Sindhi in the VIII Schedule of our Constitution. I think the Government of India was wise to include Sindhi into the VIII Schedule of the Constitution having regard to the observation made by the noted linguist. Dr. Suniti Kumar Chatterjee. Since that

particular lanfuage has been included in the VIII Schedule, I have no objection if other languages spoken by a considerable number of people are also included in the VIII Schedule. As a matter of fa:t, I stand to make out a case for Nepalese language. I introduced a Bill for amending the Constitution for inclusion of Nepalese in the VIII Schedule. The main argument is that Nepalese is being spoken by more than one million people according to 1961 census figure. But so far as non-official figures are concerned, the number of people speaking Nepalese is much more. This is due to the fact that from Nepal a large number of people come to India and they get settled in certain parts of the country either in the Darjeeling district of West Bengal or the Tarai regions of Bihar and Uttar Pradesh and in some other parts also. Therefore, the number of Nepalese speaking people is increasing day by day. As a matter of fact, there is not very much difference between Nepalese and any other Indian language. I think the House would agree that modern Nepalese is a daughter of Sanskrit. Nepalese script is almost the same as the Devnagari script of Hindi. There is not much difference between the Hindi spoken in Bihar and the Nepalese language. Therefore, it is not a foreign language. It is very much part of Indian languages originating from the Indian stock and therefore there should not be any objection for treating Nepalese as one of the Indian languages.

Sir, here also I want to quote another Japanese authority, Chin Neki, who visited Nepal and the different parts of our country and came to this conclusion which I quote:-

"Nepali is a kind of lingua franca and widely spoken in the Himalayan and sub-Himalayan areas."

Therefore, Sir, it is a language spoken not only in the Darjeeling district of West Bengal, but also in other parts of Bihar, in other parts of Uttar Pradesh, and some other Himalayan

[Shri Chitta Basu.] sub-Himalayan States. Tljat being the case, it is an important language today. Apart from that, Sir, Nepal is a friendly country and with Nepal we have got cultural bond cf a thousand years or so and it is necessary for us to further strengtheia that bond of friendship with the people of Nepal. Naturally, Sir, if the Nepali language is recognised as one of the national languages of this country, if the Nepali language finds its due place in the Eighth Schedule of the Constitution of India, it will go to strengthen further the bond of friendship with the people of Nepal itself with whom we hove the bond of friendship in cultural and other spheres from time immemorial. Therefore, Sir, from the political point of view also it is necessary that we should give due recognition to the Nepali language today.

Sir, again I would like to tell the Government that there are a large number of Nepalese who are in our defence forces and they have sacrificed their lives in the past in defending the security of our country and they are even today as much patriotic as anybody else amongst us who would lay down their lives for the cause of freedom, integrity and security of our country. Once the Nepalese people, now on the borders, standing as a sentinel against any aggression by foreign countries, find that their mother-tongue, the language they speak in their home, is included in our Constitution, naturally, Sir, they will become very much happy and they will feel that it is also their duty to see that they shed their blood for the great cause of the country's freedom and its security. Therefore, Sir, not only from the point of the importance of the language, not only from the point of view of the number of people speaking the Nepali langu> age, not only from the point of view of protecting the interests of the linguistic minorities speaking that language, but also from the point of view of having friendly relations with the people of Nepal, from the more important point of view of integrating

the Nepalese people within our body politics, and also from the point of view of getting them involved in our day-to-da'y life, in our political life, in our political ups and downs, it will be in the fitness cf things that the Government of India should declare that our Constitution should also be amended to include the Nepali language in the Eighth Schedule of our Constitution,

Sir, I won't take much of your time. This is the only point that I wanted to stress upon and I hope the hon. Minister will be kind enough, will be gracious enough, to give an assurance with regard to the points I have made and he would himself bring forward a Bill amending the Constitution incorporating the Nepali language therein. Thank you. Sir.

SHRI S. G. SARDESAI (Maharashtra): Mr. Deputy Chairman, Sir, this Report has naturally a very limited scope, and that is with regard to the administrative measures taken in respect of the protection of the rights of linguistic minorities. A lot yet remains to bedone. Even on the simple question of providing sufficient facilities for linguistic minorities in various parts of India—providing them teachers, providing them opportunities for studying in their own language, etc.—a large number of deficiencies still continue to exist. All in all, if we take the entire question there is no doubt that there is a great amount of dissatisfaction all over the country with regard to our successor more correctly. failure—in properly tackling the linguistic question and satisfy the linguistic minorities in the country.

Looking at this question, and because this is an occasion on which certain broader remarks may also be made, I want to make one* or two points. This is not a question of language only of linguistic minorities, because, in that sense of the term, every language in India is a minority.

language. We are not like the European countries where the main language is the majority language of the entire country. Even Hindi is not the majority language in this coumry. In that sense, it is a minority language in relation t₀ the total population of this country.

Now, this entire question of language and the satisfaction of just rights of linguistic minorities is becoming more and more explosive. If we see the developments of the last 10 or 15 years, we had hopes at the time of achieving Independence that we would be able to solve this question in a manner that would be satisfactory to all people who speak different languages, and in a manner that would actually unify the entire country. These hopes have not been fulfilled. On the contrary. what we find is that linguistic dissatisfaction, linguistic conflicts, linguistic animosities and all these kinds of things have been growing.

The Minister has just now stated that he is not concerned with Hindi and non-Hindi controversy. It would not be proper to say that it is not related to this question. In fact, what 1 want to say is that one of the very serious defects of the Report of this nature is precisely this that it isolates certain aspects of the question and takes a certain minor aspect of the entire broader problem and tries to deal It just cannot be dealt with in this fashion because everyday we are finding that a particular aspect is vitally connected with other broader aspects which we just cannot isolate. Take the question of replacing English by Hindi as a national link language all over India. How are they going to settle this question? cannot be separated from other aspects. What has happened? What has happened is this. We had really hoped that all the people would accept Hindi as the language of common intercourse and in this fashion our linguistic unity would be But something different developed. happened. Extreme points of doubts have arisen in a large number of the States in India, particularly hi the States of South India. So these questions are there. What i want to say is that it goes beyond the scope of this Report. I am conscious of the scope of the Report. I think I can be excused if I make certain re marks which are broader than the ited scope of the Report. Thev these. More and more, with every passing year, two years, ears

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we are finding that so many demands are being put forward from the : of .view of language. We are also finding that side by side more and mi economic demands are also coming forward from everywhere. Take the simple question of the industrial and economic development of the various States. In what form is this question coming up from all over India today? You will find that in linguistic States these is the demand with regard to the location of projects, with regard to the distribution of river waters, and io many kinds of problems of economic development coming up, and they are put forward as the demand of a people speaking a particular language. Now, very recently, some of my friends in Assam met me and said that the slogans in Asam were "Assam for Assamese" "Jobs in Assam for the sons of the soil". These things have been coming up from everywhere. In the south, particularly in Tamil Nadu, an entire State movement developed on the question of language on the ground that there was lack of equality between language and language, that Tamil was not given an equal status. Side by side economic problems also came up. Some other thing, which in my State I find most alarming, is the question with regard to employment in These questions are also being industries. put forward on the basis of language, and the question put forward is that the people speaking a particular language, particularly the people speaking that language in a particular locality, that they must have a preference they must have a priority, they must get the jobs. All these things are coming up. What is my point? I do not want to take the time of the House. My simple point

[Shri S, G. Sardesai]

is this that we have definitely reached a stage in our post-independence developments when the problem of language can go longer be solved unless we see its vital connection with the problem of the struggle for economic equality. Otherwise, these these conflicts cannot be resolved. The entire question is that the two things must be treated together. They ought to be treated as equal. But there is no equality in economic development. At the root of the problem of solving unemployment is the question of industrial development, and at the root of that question is the question of ifing monopoly capital by democratising our economy and thus carrying the country forward to socialism. If that is not done, then all sorts of fissiparous demands, all kinds of disruptive demands do come forward that only the people speaking a particular language, that they should be employed, they should have educational facilities, they should have this, that and so on. That is why my point is that, while we should surely go into these limited aspects—we should; there is nothing to prevent us from solving the immediate problems as they come up day by day; these things have come up-if we went on that way indefinitely, we are not going to be able to solve the problem. The problem will become more and more serious, more and more insurmountable as time passes by.

There is another question which, particularly in Indian conditions, assumes very great importance and that is that in certain aspects the question of language is also given a religious twist, a communal twist. Now take the whole question of Hindi and Urdu. Sometimes I find that even in official circles that kind of approach is there, but much more so among the common people.

In the manner in which the question of Hindi is put against Urdu, the whole question of Urdu is given a communal twist though Urdu is not

only the language of a Muslim minority. Even patent, glaring facts of life are denied. For instance, not all Muslims in India speak Urdu. There are big chunks among Muslims down South who do not speak Urdu at all. And now, in East Bengal, where the Bangla Desh movement is going on, the Muslims there do not want Urdu and they want Bengali. So, this entire demand for the development of Urdu, for encouraging it, for giving it government aid, is for equality into only in law but in practice also. This question is not a Muslim question. Besides, in India, we have a good section of people who are not Muslims and yet whose mother tongue is Urdu. Yet, all these kinds of diversions, all kinds of distortions, all kinds of questions connected with language are coming up, and every day they are becoming more and more serious. My simple point is this that apart from the very limited nature of the discussion I would very much like that this House once puts the entire question in a proper discussion.

How to bring about national integration on the question of language in this country? Language has become a vital aspect on the question of national integration. There are all these things. Education—in which language? Minority rights; equality of languages. All these kinds of things face us and this, according to me, has become extremely urgent. Otherwise, every year, every two years, every three years all kinds of problems come < up and ultimately when they are taken y up they relate to language. A big linguistic conflict is there. These are my main considerations. This is the immediate aspect of it.

With regard to certain minor aspects I can say from my own experience. In a city like Bombay I know for a fact that, if you take the question of of linguistic minorities, the question of language has become a very difficult one. It is a fact that they are not provided with a sufficient number of teachers. Of course, you should be proud, happy and glad that here is a

city in India in which people from all regions who speak different languages stay—nothing wrong about it; it is very good and right. But, mean--while, the fact remains that in the matter of education so many minority languages in Bombay do not get suffi-

opportunities. There are several schools and teachers but the languages are not taught, and more so in

idary education and higher education. When you go to the universities these problems become more and more difficult. I am not going into all those details. What I am saying is, these problems are there; and I do not want to blame the Government alone. It is not just a question of administration. It is a question which should be viewed from the political point of view, from its deeper economic point of view all political parties should consider and work out policies so that we could solve these problems in the course of the next ten years—it is not something which is going to be solved within the next three, four or five years. Otherwise these problems are not going to be solved. We discuss these Reports here. Still the complaints keep on coming. We just talk of something having been done or not having been done. But ultimately we do not seem to be making much headway. On the contrary, the problems become more and more serious. I hope the Government will take all these things into consideration and have proper policies worked out on the basis of what I have suggested here. Thank you.

> IE VICE-CHAIRMAN (SHRI RAJENDRA. PRATAP SINHA) in the Chair]

SHRI KRISHAN KANT (Haryana): Mr. Vice-Chairman, Sir, I am glad that, after all, the Government has ke up and brought forward this Report for discussion. This Report is the 11th Report and I do not know whether earlier Reports for the last five years have ever been discussed.

SHRI F. H. MOHSIN: Seven were discussed.

SIIKi KRISHAN KANT: The hon. Deputy Minister has clarified that only seven Reports have been discussed. So, five Reports have not been discussed.

SHRI F. II. MOHSIN: Only three.

SHRI KRISHAN KANT: It would have been better if you had brought all those Reports here for discussion because the Commission must have made other recommendations in them.

Mr. Vice-Chairman, Sir, you are a studious man and you may have studied all the Reports which, of course, is drudgery. But only this Report has come here. The then Chairman of the Commission also is here now with us as a member of this House.

But I do not know what shall be discussed about this Report. We would like to know from the Government as to what action has been taken on the various recommendations, on the various remarks made in this Report about the various States, regions and linguistic minorities because we will be discussing the Report here, and it is very long. It would have been better if they came forward with a report of the actual implementation of the recommendations of the Commission. Otherwise it will he just academic.

SHRI KRISHAN KANT: So, we do not know whether the Government is really serious about the question of linguistic minorities or not because, three Reports, according to the Deputy Minister himself, have not been discussed. And what action has been taken on the basis of the recommendations of those Reports, we do not know. Perhaps they think that whatever is discussed in the Lok Sabha and Rajya Sabha will be implemented by the State Governments. May I

IShri Krishan Kant.] know from the Government of India what their mechanism is to implement the various points mentioned by the Commissioner for Linguistic Minorities and how they are going to be implemented? It would not serve the purpose to say that the office did something or will do something on the recommendations of the Commission.

If the Linguistic Minorities Commission had been effective, these border troubles like those between Maharashtra and Mysore or between Kerala and Mysore would not have been there. The hon. Deputy Minister himself belongs to Mysore. If real effect had been given to the recommendations, such a situation would not have arisen. We in this country try to look at people in the various States—the minorities, for example. Marathi-speaking people living in Mysore or Kannada-speaking people living Maharashtra or Marathi-speaking people living in Madhya Pradesh—just as Indians living in East Africa are being looked at by Indian people here. And we ask questions here but nothing is done, nothing happens. The whole purpose of creating the post of a Commissioner for Linguistic Minorities was that this country or any State should not be considered as a closed affair. Life cannot be enclosed in a crucible. It cannot be enclosed in a State or a country. What i_s needed is that the people should be free to speak in any language, work anywhere they like and the language is only a modus operandi. The idea is that there should be growth of man, growth of a human being and this growth takes place through a language. Any person living any language must anywhere, speaking have facility of growth in reading, writing and thinking, it may be in any language he likes. The whole purpose of creating the post of a Commissioner for Linguistic Minorities was to create an atmosphere in the country where people could work and think in any way they liked. As Mahatma Gandhi Eaid, he would like his house to be

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open from all sides with doors and windows open for to wind to come but with his feet firm on the ground. The idea is that people in this country could be in a position to look into the literature, into the thinking of all the States.

Mr. Vice-Chairman, Sir, in this connection I would like to refer, with your permission, to one point which has not been mentioned by anybody and it has been ourlooked for a number of years. It was in 1946 or 1947, after Gandhiji was released from jail, talking among friends he said if God gave him more years to live, he would have liked to do one thing and that was to strive for a common script for all the languages being spoken in India. He was in favour of Deva-nagari script and he himself had said that he knew after his death nobody would be able to do it. This was because we did not want other scripts to go. Neither Gandhiji nor I want that other scripts should not flourish but an additional script Devanagari should also flourish that is what I want. Generally the people from South India have a grouse that we do not know their literature, their contributions to the knowledge of literature etc. In Madras city on the beach you see various statues of saints and literary people. When I went there, I saw everything was written in Tamil only. I could not follow that script, it was not in English even. If it were written Devanagari script, at least I could have read it, noted down and asked for the translation of inscriptions. Therefore, if a country has a common script, it will bring people nearer, it will bring languages nearer, that enthuse people to learn other languages. So, Mr. Vice-Chairman, I do not know whether the Government even at this stage can think of having an additional script for all the languages. What is happening in Pakistan? As my friend, Mr. Sardesai, said, Urdu is not the language of Muslims, it is the language of India, it developed in India it originated in India and people like Urdu. even Hindi-knowing people like

{or Linguistic Minorities

to know that language. But happening what is in Pakistan? In the Punjab of Pakistan, even Faiz Ahmed Ibrahim said: We would like to have Punjabi, maybe it is written in Persian script. The question is not about the script but the language of the people. Langu. age has to grow. We want all the languages to grow but along with that if we have a common additional script, that will bring about the unity of India. Shri Sardesai referred to the growth of national integration. Sir, you must be knowing that a number of Urdu books, Urdu stories, Urdu novels are available in Devanagari and I do not know whether the sale of those books would be much more than the books written in Urdu script itself. After, partition, fortunately I know how Urdu language was absorbing Hindi words and Hindi was absorbing Urdu words. It is my wish that all languages must nourish.

Mr. Vice-Chairman, Sir, I think it is time that the Government of India considered this question and did something to bring in some literary people thinkers from different languages and put them together and tried to evolve this idea of additional script wherever possible to start with. I do not want the elimination of the present scripts of the different languages. Let them have them; they should also flower Devi ari might be accep^fed as an additional script. I do not know I whether Mr. Mohsin has got the free-I dom to say something about this but I think it would be better if he could discuss this with the Prime Minister and come forward with some method wringing the people together, bring-the languages together. Acharya Vinoba have that Davnagri is a scientific script. By this the various Indian languages can be un-fWstood and people can follow them. Mr. Vice-Chairman in this connection I would not like to say much more.

About this Report I would like to refer to what has been stated in the —last paragraph:

"The desire of the linguistic minorities to preserve their mother-tongue and the pass it on to their children can be well appreciated but at the same time they should recognise the necessity of a sound grasp of regional language. The linguistic minorities can at no time isolate themselves from the mainstream of educational developments. Whatever may be the minor differences or adjustment, they must not militate against the sense of oneness of our great country. Unity means strength and progress."

I think this last paragraph is very important. The liguistic minorities may have certain difficulties; they have to learn other languages. As you know the three-language formula was adopted by the Chief Minister's Conferen-nce but it has not been given effect to Nobody is serious about it because there is politics. They want to have cheap popularity and they create certain feelings among the people. Take the question of Urdu; here the question of sentiment comes in. Urdu is an Indian language and everything must be done to develop it. Urdu must be given all facilities as are being given to other languages. I think it is an all-India language. You go to Bombay, people can understand Urdu; you go to Madhya Pradesh people can understand Urdu.

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS |

संसदीय कार्य विभाग में राज्य मंत्री

SHRI OM MEHTA' It is the official language of Kashmir.

SHRI KRISHAN KANT: I want it he official language of the whole of the country along with the other languages.

Now I want to make three points. One State should not try to patronise the minorities living in another State. The Maharashtraians in Maharashtra should not patronise the Marathis living in Mysore or other States.

[Shri Krishan Kant] The Mysore Government must Kannada people liv net natronise the ing in Maharashtra. It is the duty of the Government of those areas to see that full facilities are given to their linguistic minorities for study, for re search and for higher education in that All the facilities should be language. Applications rnust be accepted given. in that language and replies should In this connection I would be given. like to state here the special problem of Punjab. There a_n agitalion has been going on that Hindi should be an additional language along with Pun Even the Supreme Court has decided that it can be done but I do not know why the Government of Pun jab has not done it till now. I would plead with the Government of India that they must see that Hindi is made an additional language along with Punjabi so that an'y person can write an application either the two lan i_n guages and receive a reply to it. It is rather funny; you go to Punjab and you find all the mile stones are in English and Punjabi but not in Hindi. This is the kind of approach and cause of that a certain emotion aroused of and on. I hope the Gov ernment of India will take a decision that Hindi wil be there along with Punjabi in Punjab.

Another point I would like to make here is this. When the different linguistic States advertise their posts they must not say that knowledge of the language of thare State is compulsory. A person who is to be appointed need not know the language of the State, but once he joins Government service !he can be given a year or two in which to learn the language of the State. Otherwise, how an IAS officer from Punjab could go and work in Tamil Nadu or how an officer from Tamil Nadu could go and work in UP? If they do not know the language already, they can learn the language. The whole idea is that for running the administration there should be efficient and capable persons. They must be recruited on the basis of their capabi-

lity and the particular language can be learnt later on by them. I would not like to speak more, but I only want to appeal to the Government. Please take these reports more seriously and let us know what the Government is going to do. In India all the languages can flourish like flowers. In a family you do not curb one child or another. The mother treats every child equally. In the same manner in India all the lanuages must flower. The feeling of imprisonment and closed circles must stop. That is the only way in which we can have one integrated nation. For that my suggestion is this. It is not my suggestion, but the idea which Gandhiji lhad was that there should be one common script in addition to the scripts of the different languages. This must be examined by a committee of experts, of linguists from different States, so that it would help in the elimination of tension. We can bring the people nearer to one another by having one script. Vinobaji's book "Gita Pravachan" has been brought out in Tamil, in Marathi in the Deva-nagari script. Many people study it. This idea is good and this would help in bringing Indians nearer to each other and it is a step towards national intergration.

SHRI F. H. MOHSIN: Mr. Vice-Chairman, Sir, I am extremely thankful to the Members who have taken part in the debate. They have given very useful suggestions. At tihe same time, I wish to make clear the limita-i tions of th.2 Central Government in getting the recommendations of the Commissioner for Linguistic Minorities implemented. Members are quite aware that Education is a State subject. Under a provision in the Constitution the Commissioner for Linguistic Minorities has been appointed and certain safeguards are given under the Constitution. The only provision under which effective implementation could be achieved is article 350A. which reads:-

"It shall be the endeavour of every State and of every local au-

thority within the State to provide adequate facilities for instruction in the mothertongue at the primary-stage of education to children belonging to linguistic minority groups; and the President may issue such directions to an'y State as he considers necessary or proper for securing the provision of such facilities."

For providing adequate facilities for instructions in the mother-tongue at the primary stage of education the President can certainly issue directions to the State Government. We cannot do it in other matters as to compel a State Government to do certain acts or not to do certain acts. Our method is persuasive to see that the State Governments are convinced of the necessity of protecting the linguistic minorities in their respective States. The Commissioner for Linguistic Minorities is only a functionary under the Constitution. He has no executive powers as has been made out.

SHRI KRISHAN KANT: Data collection.

SHRI F. H. MOHSIN: Yes. He (has to do certain other functions also. After submitting the report to the President, he has to see that the recommendations or the decisions taken by the State Education Ministers or the Chief Ministers at various times are implemented by the State Governments. Unless the State Governments cooperate in this stupendous task of seeing that the grievances of the linguistic minorities are met, difficulties are bound to arise. So in this connection I am happy to state that the Home Ministry has been doing a lot in persuading the State Governments to implement those decisions and to continue the facilities that have been provided for the linguistic minorities as before. I must also mention the sincere efforts of the Prime Minister in this reeard to see that the linguistic minorities are done justice and fair play in every State. With the formation of the linguistic States the problems of the linguistic minorities have also increased. No State in India is unilateral.

In every State there are the linguistic minorities, and Punjab and Har-yana are not any exceptions. In every State, though there is a regional language which is considered to be the official language of that State, there are quite a large number of linguistic minorities there and it is the duty of the respective State Governments to protect their interests also and provide for their education. And the Commissioner for Linguistic Minorities has been doing the job properly not only by reporting to the President about the grievances of the minorities but also by following up these complaints and seeing to it that they are redressed by the State Governments.

Sir, Mr. Krishan Kant—he is not here at present—was very eager to discuss the other Reports also. If he were present at the initial stage he would not have asked this question Anyway, it is true that the Commissioner's Reports, Nos. 8, 9 and 10 were not discussed in this House. But the same items are in the Eleventh Report as well. And it was found that if we discussed the Eleventh Report it would suffice because the the same grievances are there, the same points are covered, in the Eleventh Report also. So. nothing much is lost by not discussing those three Reports because all those are contained in this Report.

He made another point about the necessity of a link language, about Hindi in the Devanagari script being accepted throughout the country. Sir, this matter was considered at a meeting of the Chief Ministers held in August 1961 and a consensus was reached-

"The meeting was of opinion that a common script for all the Indian languages is not only desirable but would be a powerful link between the different languages of India and therefore a great help in bringing about integration. Such a common script in India in the existing circumstances can only be Devanagari. While it may be difficult to adopt a common script in the near future.

[Shri F. H. Mohsin]

this object should be kept in mind and worked for."

Already a decision has ben taken there as, long back as 1961. And it is for the State Governments to see that i decision is implemented. I know—just as the fanaticism for language is there, there is the fanaticism also for the script. Every language wants to retain its own script. I do not think my Bengalee friends like Mr. Chitta Basu and others will be ready to drop the Bengali script and take to Deva-nagari.

SHRI KRISHAN KANT: I have never said, drop the Bengali script. I only wanted an additional script. I •do not want to eliminate any script.

SHRI F. H. MOHSIN: That is a good suggestion and I only hope that "the people who follow the different languages of the States and have different scripts would take to Devanagari also as the common script so as to maintain national integration. Sir. in the same meeting other important decisions were also taken. The growth of the regional languages in India and their progressive use in education makes it essential to develop rapidly an all-India language for inter-State communication, a purpose which has thus far been served by English. Although English continues as a medium for some time to come, it is clear that urgent steps should be taken to promote Hindi so as to achieve that purpose as early as possible, otherwise there is a danger of not having adequate connecting link as far as language is concerned between the different States. Even this decision has been taken.

Sir, we cannot forget that English is slowly going out of India. Whether may like it or not certainly there will be a time when English language will have to go out of India. Even in a State like Tamil Nadu people use their own language, Tamil, in preference to English though tfney have too much love for English. In other Southern States, Sir, I might say that

keen desire to learn Hindi is slowly spreading and I do hope that a time may come when the entire country will accept Hindi as the link language because that could be the only link language throughout India.

Sir, when Mr. T. N. Singh spoke it the preservation of tribal languages and their dialects he did no' want that the dialect should have t, script also. He did not want to encourage ^fhem to become languages. But anyway, the desire of the tribal people will have to be kept in mind. The tribals in Madhya Pradesh and elsewhere have been pressing for retention of their own language and some of them are adopting the script of the regional language, the State language. But the difficulty arises where we have to educate them in their languages. Firstly, the question of script comes and thereafter comes the question of students who want to learn in those languages. And if the students are available, we have to train the teachers. Where are the training colleges to do so for training these teachers to man these schools? Who would be teaching these languages? ' So this a very stupendous task. However, efforts are going on to see that these languages also are preserved and protected.

He also made another point of nationalisation of text-books. He criticised the Government that the Government is not considering the nationalisation of textbooks though they are thinking of nationalisation. in other spheres. Sir, he may not be aware that the Government have taken a decision for the nationalisation of text-books. The Union Government have already written to the State Governments for implementation of the decision about nationalisation of the textbooks. There have been instances where the State Governments have taken steps in this direction and many text-books have already been produced by the State Governments themselves. This is a long way in the nationalisation of text-books. The Government have taken upon itself the duty and the

burden of printing the text-books themselves. As such publishing agencies have been already established in Bihar, Madhya Pradesh and Delhi.

Mr. Chitta Basu has vehemently urged for the recognition of the Nepali language. Sir, though Nepali language is not included in the Eighth Schedule of the Constitution, it is a recognised language. It is the second official language in West Bengal. It is used in three hill Divisions of the Darjeeling District. Noninclusion of any language in the Eighth Schedule does not come in the way of its development. So the Government is taking all steps to develop this language also. The list of languages given in the Eighth Schedule is not the complete list of all the Indian languages. For the information of the House I may state that India has got as many as 1,549 langauges, (Schedule VIII languages have, over 340 dialects only.) So, this is a vast country with a very big number of languages and this brings in many difficulties. And our duty is to protect all these languages also. So, one can understand the huge task that the Gvernment is faced with

Sir, much has been said about the Urdu language. Certainly I agree that Urdu is ne of the important minority languages in India, It has got a special feature of its own. It is being spoken by a large number of people in India, though it is not a regional language except in Kashmir. In Kashmir, along with the Kashmiri language it is an official language, no doubt, but in all other States it is a minority language. But due to its vastness of literature and the people who are spread out throughout the length and breadth of the country, it has got a special significance. It is a misnomer to call it the Muslims' language as some people term it. I may tell you that though I am Muslim, I do not know how to read or write Urdu. But there are so many people who are not Muslims who know Urdu and Urdu alone. I

member an instance when I was a member of the Mysore Legislative Assembly. Naturally I used to receive some representations in Urdu language also. It was a difficult task for me; every time I had to go to somebody to get it read. In the same Assembly there was another member who was a Hindu; he came from the majority community, from the Linga-yat community. I may even mention his name-Shanker Shetty Patil from Gulbarga. He did not know any other language except Urdu. So when he received letters in Kannada, he used to bring those letters to me to be read, and in turn I used to take the Urdu letters to him to be read to me. So, I only want to show that Urdu is not the language of any particular community. Urdu is essentially an Indian language, born and spread in India. There are many writers of eminence coming from the Hindu community. I think Mr. Kri-shan Chand is a well known writer. Firaq Gorakhpuri, a well known poet, is also a Hindu Anand Narain Mulla, Pandit Sunderlal, I have heard of so many names, though I am not myself a student of Urdu. Munshi Premchand is also there. So, for the development of the Urdu language and literature everybody contributed, every Indian has contributed. Nobody can say that it is a language of a foreign country. It may be that the script is Arabic or Persian or that some words have crept in. But as Mr. Ansari has pointed out, there is difference in the script also. He has said that Urdu has got its own script. I am not an authority on that. Anyway it is an Indian language and it has to be protected. Sir, the Government is also very eager to see that Urdu is given a proper place. Urdu is a recognised language included in the Eighth Schedule of the Constitution. It is the State language in Jammu and Kashmir, and it is recognised as the second official language in the Telengana region of Andhra Pradesh. As regards the Urdu language and the development of the Urdu language, a press note was issued by the Ministry of

[Shri F. H. Mohsin] Home Affairs. Because many Members have spoken on this language, I would like to read out the press note for their information.

"Urdu and Hindi are very closely allied and may be considered as basically the same language. But it is true that Urdu has certain distinctive features apart from the script in which it is usually written and differs not only in literary style but to some extent in its vocabulary from Hindi."

Urdu has grown up in India as a variation; of Hindi, being influenced by various cultural currents that came to India from other countries. But it is essentially a language of our country, and its homeland is India. The Constitution has recognised this basic fact by including Urdu among the national languages mentioned in the Eighth Schedule of the Constitution. Thus Urdu is officially and constitutionally recognised as one of our national languages, and the various provisions that apply to these languages, apply to Urdu also.

While Urdu is spoken by and is considered as their mother tongue by a very considerable number of persons in India, more especially in North India, it is not a language used by the majority of people in any State in India or in any large region within a State. In the State of Jammu and Kashmir, it is recognised as one of the State languages, the principal one being Kashmiri. In the Telengana area of Andhra Pradesh, it has also been recognised as an additional language for that region, although the principal language of the State is Telugu. In Northern India, more especially in Delhi, Punjab, Uttar Pradesh and Bihar, the use of the Urdu language has been widespread, though it is confined to a minority chiefly living in towns. In the past, the principal cultural centres of the Urdu language have been Delhi and Lucknow

of the Commission for Linguistic Minorities

As a language of India which has literary distinction and vitality it should be encouraged, in addition to> other reasons, from the literary point of view,. In regard to facilities for instruction and examination, the Provincial Education Ministers' Conference has laid down certain rules for its use, with which government are in fuTl agreement.

In areas and regions where the Urdu language is prevalent, the following facilities should be especially provided. This has been issued to all the State Governments. The facilities are as follows:—

- 1. Facilities should be provided for instruction and examination in the Urdu language at the primary stage to all children whose mother-tongues is declared by the parent or guardian to be Urdu.
- 2. Arrangements should be made for the training of teachers and for providing suitable text books in Urdu.
- 3. Facilities for instruction in Urdu should also be provided in the secondary stage of education.
- 4. Documents in Urdu should be accepted by all courts and offices without the necessity of translation or transliteration in any other language or script, and petitions and representations in Urdu should also be accepted.
- 5. Important laws, rules and regulations and notifications should be issued in the Urdu language also in areas where this language is prevalent and which may be specified for this purpose.

These are the specific instructions issued through a Press Note and sent to all the State governments for implementation. This Ministry has not lagged behind in making efforts to see that all these facilities are given to the linguistic minorities.

Pome Members have pointed about recruitment At the time of recruit-

merit language is not a bar and to this effect instructions have been issued to all the State governments. If a candidate does not know a particular language, that should not be a bar. He will be recruited; but later on he is required to pass in some proficiency examination in the State language.

These are in brief some of the steps taken by the government to safeguard the interests of the linguistic minorities. As and when necessary government will not lag behind in going to the protection of the linguistic minorities. Of course, I must point out that all the State governments have not come up to our expectations. But I can very well say that there is encouraging response from them including U.P., Bihar, Punjab and Haryana, etc. It is true that a controversy is going on between Punjab and Haryana as regards the facilities to be granted to the linguistic minorities in their respective States. I hope that the controversy will be over soon. While saying this, I cannot refrain from making a statement that there are linguistic minorities in every State and it is the duty of the States to protect their interests. But one cannot forget the idea of national integration. A feeling of oneness is essential for every Indian. For their own sake, it is better that they should learn the Stats and regional languages so that no hurdles or difficulties can arise in developing their way of life. At the same time, Sir, they should also learn the national language which can only be the link language and which only can bring the integration of the country.

I hope, Sir, that my reply will suffice to the hon. Members who have raised various points. Thank you, Sir.

THE VICE-CHAIRMAN (SHRI RAJENDRA PRATAP SINHA): Now, we move on to the next item.

SHRI P. C. MITRA (Bihar): Can I ask one question?

THE VICE-CHAIRMAN (SHRI RAJENDRA PRATAP SINHA) No. Please.

THE COMPTROLLER AND AUDITOR-GENERAL'S (DUTIES, POWERS AND CONDITIONS OF SERVICE) BILL, 1971

THE MINISTER OF FINANCE वित्त मंत्रीः

(SHRI Y. B. CHAVAN): Sir, I beg to move: —

"That the Bill to determine the conditions of service of the Com-troller and Auditor-General of India and to prescribe his duties and powers and for matters connected there with or incidental thereto, as passed by the Lok Sabha, be takan into consideration."

Sir. the Comptroller and Auditor-General is a high dignitary to whom an important role and position have been assigned in our Constitution. Insofar as the financial matters are concerned, apart from compiling the accounts, he also audits the accounts to see whether the expenditure is in conformity with the appropriations obtained from Parliament. There are special provisions in Constitution to ensure the necessary independence for him to discharge his responsibilities. This important role of the Comptroller and Auditor-General has been kept in view while drafting the legislation to prescribe the duties and powers and to determine the conditions of service of the Comptroller and Auditor-General. A Bill on this subject was introduced in the Fourth Lok Sabha and was referred to a Joint Committee of Parliament. The Joint Committee which considered the Bill in sufficient detail, while being in general agreement with the provi-